

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †4965
TO BE ANSWERED ON 23.07.2019**

WELFARE SCHEMES FOR SCs

†4965. SHRIMATI JASKAUR MEENA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the schemes of the Ministry being implemented in Rajasthan;
- (b) the funds allocated for the said schemes during the last three years and the current year;
- (c) the status of implementation of schemes in Dausa district of Rajasthan; and
- (d) the number of scholarships allotted for students belonging to Scheduled Castes in the Dausa district along with the number of children who have benefited from it?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)**

(a) & (b): The schemes being implemented by the Ministry in Rajasthan for welfare of Scheduled Castes (SCs) and expenditure made thereon during last three years and the current year, is given in **Annexure**.

(c): Under the scheme for Grant in Aid to Voluntary and other organisations working for Scheduled Castes, two projects* are currently running in the Dausa district. National Safai Karamcharis Finance and Development Corporation has disbursed Rs.2.20 lakhs during the last three years for covering 3 beneficiaries in Dausa district of Rajasthan. National Schedule Castes Finance and Development Corporation has released Rs.94.25 lakhs for 107 beneficiaries during last three years and current year (as on 30.06.2019).

As regards other schemes, it is stated that district wise-data is not maintained in the Ministry.

(d): The Central Assistance is released to State Govt. Further release of funds to districts authorities for releasing due scholarships to the eligible beneficiaries are made by the concerned State Govt. and district wise beneficiary details are not maintained by the Central Government.

Referred to reply to part (a& b) to Lok Sabha Unstarred Question No. 4965 for 23-07-2019.

S. No.	Name of the Welfare Scheme for SCs	Fund released (Rs. in Lakh)			
		2016-17	2017-18	2018-19	2019-20
1	Pre-Matric Scholarship to the SC Students studying in classes IX & X	2101.16	0	3075.00	0
2	Post matric Scholarship for SC students	20056.00	32922.79	7768.00	5634.00
3	Special Central Assistance to Scheduled Caste Sub Plan (SCA to SCSP)	1441.22	5683.00	6498.00	0
4	Babu Jagjivan Ram Chhatrawas Yojana for Boys and Girls	5.00	126.46	-	-
5	Pradhan Mantri Adarsh Gram Yojana	-	-	2995.00	
6	Central Sector Scholarship of Top Class Education for SC Students	97.22	57.37	79.41	5.94
7	Free Coaching Scheme for SC and OBC Students	11.85	228.35	204.08	-
8	National Fellowship Scheme for SC Students	No provision for State-wise allocation of funds.			
9	National Overseas Scholarship	No provision for State-wise allocation of funds.			
10.	Scheme for implementation of the Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989	1400.00	3070.69	1820.26	1060.00
11.	Grant in Aid to Voluntary and other organisations working for Scheduled Castes	709.57	31.19	83.35	64.18
12.	Self Employment Scheme of Liberation & Rehabilitation of Scavengers	No provision for State-wise allocation of funds.			
13.	Assistance to State Scheduled Castes Development Corporations (SCDC)	No funds are allocated to the States.			
14.	Venture Capital Fund for Scheduled Castes (SCs)	No provision for State-wise allocation of funds.			
15.	Credit Enhancement Guarantee Scheme for Scheduled Castes				
16.	National Scheduled Castes Finance and Development Corporation	2391.00	3050.00	573.00	0
17.	National Safai Karmachari Finance and Development Corporation	584.00	1789.00	3044.00	0